

Grants Commission. The Group assessed the progress made in the implementation of various training programmes, the training capacity likely to be reached by the end of the Third Plan and training requirements of different types of craftsmen, craft-instructors, supervisors, etc., required during the Fourth Plan. The recommendations of the Group will form the basis of the proposals concerning the training of Craftsmen to be presented in the Fourth Plan.

Grand Market, Ramakrishnapuram

4116. Shri Ram Harkh Yadav: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether Government propose to set up a grand market for the Government colony of Ramakrishnapuram, New Delhi;

(b) if so, whether the model design for the market has been finalised by Government;

(c) when the work is likely to start; and

(d) the approximate outlay on the project?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) and (b). Yes, a District Shopping Centre, as envisaged in the Master Plan of Delhi, is proposed to be established on the pattern of the prize winning design with some adjustments.

(c) and (d). After development of the area, the plots will be auctioned to private individuals who will construct the shops according to the design finally approved by Government. The cost of development of the area, which will be incurred by Government initially, has not yet been estimated. It is not possible to say when work on development or construction will commence.

Demands of Drainage Workers in Trivandrum

4117. Shri Vasudevan Nair: Will the Minister of Health and Family Planning be pleased to state:

(a) whether the drainage workers of Trivandrum, Kerala State have made certain representations regarding gratuity, etc.;

(b) if so, the decision taken by Government thereon; and

(c) in case no decision has been taken, the reasons for the delay?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) to (c). Information has been called for from the State Government and will be laid on the Table of the Sabha when received.

Idikki and Sabarigiri Projects

4118. Shri Vasudevan Nair:
Shri Warrior:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Kerala State Electricity Board or the State Government are receiving any foreign aid for the Sabarigiri and Idikki Hydro-electric Projects, now under construction;

(b) if so, the nature and extent of the aid; and

(c) whether copies of the aid agreement will be laid on the Table?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) and (b). The U.S. A.I.D. provided loan assistance of 20.2 millions to meet the cost of the plant and services required for the Sabarigiri Hydro-electric project. In addition to that amount, the U.S.A.I.D. also provided a loan of Rs. 184 millions to enable the project to meet the local cost.

In regard to the Idikki Hydro-electric Project the Canadian Loan and grant assistance is under negotiation and a specific loan agreement will be signed as soon as negotiations are

complete. The nature and extent of the aid so far given by the Canadian authorities for the project are as follows:—

In million \$ (Canadian)				
Year	Amount of loan	Purpose	Amount of grant (under Colombo Plan)	Purpose
1954-55	5.0	For Purchase of main equipment.	(i) 3.2	For Engineering & Consultancy services.
			(ii) 2.3	For Construction equipment
1955-66	3.0	For Purchase of main equipment.

(c) Copies of agreements relating to the Sabarigiri Hydro-electric project have already been supplied to the Parliament Library. The agreement relating to the Idikki Hydro-electric Project will also be supplied to the Library after the agreement has been finalised and executed.

Currency Reform

4119. Shri Satyanarayana: Will the Minister of Finance be pleased to state:

(a) whether Government propose to reform currency as a measure to check inflation; and

(b) if so, in what manner?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) No, Sir.

(b) Does not arise.

महाराष्ट्र में गन्दी बस्तियों को हटाना

4120. श्री बे० शि० पाटिल: क्या निर्माण, आवास तथा नगरीय विकास मन्त्री यह बताने की कृपा करेंगे कि:

(क) वर्ष 1965-66 में गन्दी बस्तियों को हटाने के लिये महाराष्ट्र सरकार को कितनी धनराशि दी गई तथा उसमें से कितनी धनराशि वस्तुतः खर्ची गई; और

(ख) वर्ष 1966-67 में इस कार्य के लिये महाराष्ट्र सरकार को कितनी धनराशि देने का विचार है ?

निर्माण, आवास तथा नगरीय विकास मन्त्री (श्री मेहर बाबू लाला): (क) 96.00 लाख रुपये।

(ख) 105.00 लाख रुपये।

प्राथमिक स्वास्थ्य केन्द्र

4121. श्री बे० शि० पाटिल: क्या स्वास्थ्य तथा परिवार नियोजन मन्त्री यह बताने की कृपा करेंगी कि:

(क) वर्ष 1965-66 में राज्य में प्राथमिक स्वास्थ्य केन्द्र खोलने के लिये महाराष्ट्र सरकार के लिये वस्तुतः कितनी धनराशि नियत की गई थी;

(ख) अब तक वास्तव में कितने केन्द्र स्थापित किये गये हैं; और

(ग) वर्ष 1966-67 के लिये महाराष्ट्र सरकार को कितनी धनराशि नियत की गई है और राज्य में ऐसे कितने केन्द्र खोलने का विचार है ?

स्वास्थ्य तथा परिवार नियोजन मन्त्री (डा० सुशीला नायर): (क) 35.60 लाख रुपये, जिनमें से केन्द्रीय सरकार, स्वास्थ्य एवं परिवार नियोजन मन्त्रालय का हिस्सा 26.7 लाख रुपये अनुमानित किया गया था।

(ख) 375।